

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 203
IB-132/ND/2020**

**IN THE MATTER OF:
Ms. Kokila Minocha**

...PETITIONER

Vs.

M/s. Hindustan Power Instruments Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

Order delivered on 06.03.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :
For the Respondent/ Corporate-debtor :**

ORDER

Due to colloquium of the Members, matters are adjourned to
27.03.2020.


(Court Officer)